

States in June 1980. General consensus emerged in favour of construction of storage reservoir and it was agreed that the various reservoir sites should be surveyed and investigated expeditiously. Most of the States wanted the Central Government to take initiative in co-operation with the States in this connection. The Fifth Conference of State Irrigation Ministers held in Bangalore in November last year has also, in a resolution, commended the initiative taken by the Government of India in the preparation of this outline for the National Perspective and recommended that the Central Government should take initiative in carrying out the necessary surveys and investigation of various storage-cum-diversion sites and studies relating to optimum water use in various river basins. It is proposed to set up a National Water Development Agency to carry out the necessary surveys and investigations of the various components.

**Money Collected by Fake Colonisers  
by Posing as DDA Officials**

1865. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that recently some fake colonisers posing as DDA officials collected about Rs. 2 millions from poor people in and around Delhi by opening offices and offering employment to people; and

(b) if so, what is the nature of action taken by Government in the matter?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

**Representation made by the All India  
Federation of Elementary Teachers'  
Organisation**

1866. SHRI J. K. JAIN: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have received any representation from the All India Federation of Elementary Teachers' Organisation urging to revise pay scales of primary teachers; and

(b) if so, what is the reaction of the Government in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) In June 1980 a charter of demands was received from the All India Federation of Elementary Teachers' Organisation. One of their demands was "to declare an all India uniform pay structure and terminal benefits for primary teachers pending that a minimum of Rs. 700/- is to be paid to the teachers with all other benefits as enjoyed by Central Government employees.

(b) Education, though in the Concurrent List, is still primarily the responsibility of the State Governments. The pay scales of teachers are determined, *inter alia*, on consideration of the wage structure obtaining in the State as also the financial capacity of individual State Governments.

**Selection Grade for Employees  
Working under Directorate of Technical  
Education, Delhi Administration**

1867. SHRI SYED AHMED HASHMI: Will the Minister of EDUCATION be pleased to state:

(a) whether there is any proposal under Government's consideration to give selection Grade to the teaching and non-teaching employees working under the Directorate of Technical Education, Delhi Administration; and